



HIDAYATULLAH NATIONAL LAW UNIVERSITY



presents

LEX OSMOSE - VI

COURSES

LO - 30 Law relating to Oil & Gas Sector

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LO - 31 Cyber Laws, Cyber Crimes Investigation & Digital Forensics

Dr. K.V.K. Santhy,

Associate Professor of Law, NALSAR University of Law, Hyderabad

LO - 32 Indian Patent Law

Mr. T.V. Madhusudhan,

Retired Deputy Controller of Patents & Designs

LO - 33 Celebrity Personality Rights: India's Overlapping IPRs Conundrum

Ms. Aakanksha Kumar,

Associate Professor, Jindal Global Law School

LO - 34 RoboRules: The Contours of AI Law & Regulation

Dr. Krishna Deo Singh Chauhan,

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|| One-Credit || Non CGPA || Online Course || Register by February 2nd, 2024

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Contact Details: lexosmose@hnl.ac.in

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RULES

- * Course Duration: 5th February 2024 - 31st March 2024 | Last date to Register: 02 February 2024
- * The course shall be of total 16 Hours spread across 8 weeks.
- * Every week there shall be two sessions. Each session will be of 120 minutes consisting of two lectures of 55 minutes with 10 minutes break.
- * Session will be conducted over Google Meets Platform
- * Certificate of Participation will be awarded on completion of a minimum 14 lectures and evaluation
- * Number of Enrollment Per Course shall be of minimum 25 and maximum 50 in number.
Only 10 Seats are reserved for Non-HNLU Students on the basis of their Merit.
- * Registration Fee: Nil

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